

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

29. IA/2074/2023 in C.P. (IB)/1088(MB)2020

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 03.04.2024**

**NAME OF THE PARTIES:- Punjab National Bank International
Limited
V/s
Topsgrup Services and Solutions
Limited**

Section: 7 of Insolvency and Bankruptcy Code, 2016

ORDER

IA 2074 of 2023:- Counsel, Devanshu Desai appeared for the Applicant through VC and Counsel, Kadambari Patil appeared for the Respondent through VC. It has been pointed out that IA 2481 of 2023 has also been reserved for orders along with IA 2074 of 2023, however, IA 2481 of 2023 is not listed along with the present Application. Registry is directed to list **IA 2481 of 2023** also along with the present Application for hearing on **09.05.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)